

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **06.11.2023** (MONDAY)
CHENNAI BENCH (**VIRTUAL MODE**)
10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 1124/2023 (Vacate Stay) in Comp App (AT) (CH) (Ins) No. 201/2023 For Stay IA No. 660/2023 For Exemption IA No. 661/2023 For Directions IA No. 779 & 857/2023 To implead IA No. 1165/2023	M/s Consortium of B Subba Reddy & C Venkateswara Reddy Vs M/s Earthin Projects Ltd. & 3 Ors.	Mr. MV Swaroop	Mr. Kumar Anurag Singh- R1 Mr. VVSN Raju- R2, R3 Mr. Pranava Charan- R4

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 382/2023 For Stay IA No. 1159/2023 For Urgent Hearing IA No. 116/2023	Dr. Yarlagadda Krishna Mohan Vs Dantu Indu Sekhar & 2 Ors.	Mr. Aniruddh Krishnan	
3	Comp App (AT) (CH) No. 93/2023 For Stay IA No. 1172/2023	G. Ravi Sankar & Anr. Vs S Radhakrishnan & Anr.	Ms. R Moneshaa	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	IA No. 1129/2023 (Recall) in Comp App (AT) (CH) (Ins) No. 367/2022 IA No. 855 & 856/2022	Akshaya Irrigation Products Pvt. Ltd. Vs Indra Marshal Power Pvt. Ltd.	Mr. M Velmurugan	Mr. ML Lahoty

5	IA No. 264/2023 (To implead) In Comp App (AT) (CH) (Ins) No. 61/2021	D.V. Satyanarayana Vs NV Rama Raju & 5 Ors.	Mr. R Abdul Mubeen	

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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